

C. A. T. Bench, JAIPUR

Date of Order	Orders
16-11-93	Applicant present in person. As per order in O.A. 140.94/92 the M.P. may be listed on 1.3.94 for admission. <i>(O. P. Sharma)</i> Administrative Member <i>Gopal Krishna</i> Member (Judl.)
1-3-94 Reply not filed. MS. 21.4.94	Applicant in person Mr. V. D. Bhargava - Counsel for the respondent The Counsel for the applicant respondent wants to file reply to the M.A. which may be filed within three weeks. May be listed for admission on 26-4-94. <i>(O. P. Sharma)</i> Administrative Member <i>Gopal Krishna</i> Member (Judl.)
26.4.94 Copy sent to the - pp. 4 - 1/2. 6/1 Annex 2734 2734 9-8m	Applicant or his counsel not present. Mr. V. D. Bhargava, Counsel for the respdt. MA is dismissed in default. <i>(O. P. Sharma)</i> Administrative Member <i>Gopal Krishna</i> Member (Judl.)